

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/2/2017

NAME OF THE PETITIONER(S)

: Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S)

: M/s Raghav Industries Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHAN PATASERARAN Court for for RASHENDAN L RANKONATHAN Petition 1-3

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. As seen the order dated 10.7.2017, counsel for respondent prayed time for filing counter but so far he has not filed counter. Time enlarged for filing of counter by the respondents. Put up on 31.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)